

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 151 of 2013 (SZ)**

**Applicant(s)**

Mr.Marimuthu, Panaiyur Post  
Kancheepuram District and another

Vs. The Union of India rep. by its  
Secretary Ministry of Environment &  
Forests and others

**Respondent(s)**

**Legal Practitioners for Applicant(s)**

M/s. D. Nagasaila, V. Suresh  
& K.Muthunayaki,

**Legal Practitioners for Respondents**

M/s. Me.Sarashwathy for R-1 and R-2  
Smt. Rita Chandrasekar, Advocate for R-3  
Shri Jagdeep Kishore, Advocate for R-4

**Appeal No. 155 of 2013 (SZ)  
M.A.No.43 of 2014**

**Appellant(s)**

M/s. Conservation Action Trust and  
another

Vs.

The Union of India, Ministry of  
Environment and Forests,  
New Delhi and others

**Respondent(s)**

**Legal Practitioners for Appellant(s)**

Shri Kamalesh Kannan  
and Mr. Sai Sathya Jith

**Legal Practitioners for Respondents**

Smt. Me.Sarashwathy for R-1 & R8  
M/s. M.K. Subramanian and  
for R2, R-3 and R-7  
Shri Jagdeep Kishore for R-4  
Smt. Rita Chandrasekar for-R-5 & 6

**Appeal No. 161 of 2013 (SZ)**

**Appellant(s)**

Shri. K. Saravanan,  
Urukuppam,  
Chennai-90

Vs.

Union of India, Ministry of environment  
and Forests, New Delhi & others

**Respondent(s)**

**Legal Practitioners for Appellant(s)**

**Legal Practitioners for Respondents**

M/s. D. Nagasaila, V. Suresh and  
P.Moses & K. Muthunayaki, Advocates

Smt. Me.Sarashwathy for R-1& R2  
Shri Jagdeep Kishore for R-3

Note of the Registry	Orders of the Tribunal
Item No.6 to 8	<p>Date: 21<sup>st</sup> August, 2017</p> <p>At the request of the learned counsel appearing for the applicants matter stands adjourned tomorrow i.e., 22.08.2017.</p> <p>.....JM (Justice Dr. P. Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>